

(b) The question appertains to the Minister for Food and Agriculture. The information available is however given below. The total allocations of ammonium sulphate made to the various States including Rajasthan, during 1952 and the quantities allotted ex-Sindri Factory are as under:—

S. No.	Allottee	Total allocation	Ex-Sindri Factory	
			Tons	Tons
(1)	Madras	1,63,000	52,576	
(2)	Uttar Pradesh	41,000	36,750	
(3)	Bombay	30,000	5,000	
(4)	Bihar	2,000	2,000	
(5)	West Bengal	13,000	6,500	
(6)	East Punjab	3,500	1,000	
(7)	Orissa	7,000	500	
(8)	Madhya Pradesh	9,000	7,000	
(9)	Assam	500	500	
(10)	Hyderabad	12,200	1,000	
(11)	Mysore	3,450	..	
(12)	Madhya Bharat	375	..	
(13)	Rajasthan	700	..	
(14)	Bhopal	7500	..	
(15)	Ajmer	65	..	
(16)	Delhi	700	..	
(17)	Coorg	33	..	
(18)	Himachal Pradesh	70	..	
(19)	Tripura	3	..	
(20)	Kutch	10	..	

IMPORT OF MINERALS

87. **Shri Eswara Reddy:** Will the Minister of Commerce and Industry be pleased to state whether Government propose to place on the Table of the House a statement on the import of minerals into India during the past four years, giving the following information:

- (i) the list of minerals imported every year, their quantity, their value and the country of export;
- (ii) the purposes for which these minerals were imported into India; and
- (iii) the total customs earnings from these imports every year?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (i) and (ii). A statement in respect of Asbestos, Barytes, Borax, China clay, Graphite, Phosphate, Salt, Lead and Iron Ores, and Sulphur is laid on the Table of the House. [See Appendix I, annexure No. 25.] If the

hon. Member requires information in respect of any other item to be specified, information will be collected and laid on the Table of the House.

(iii) Information is not available.

KASHMIR DISPUTE

88. **Shri A. C. Guha:** Will the Prime Minister be pleased to state:

(a) how the Kashmir question stands with the United Nations after the last Security Council's Resolution on Kashmir;

(b) whether Dr. Graham is still charged with the duty of finding a solution or his term has expired; and

(c) whether there has been any further talk with or proposal from Dr. Graham or the United Nations authorities?

The Prime Minister (Shri Jawaharlal Nehru): (a) to (c). The security Council's resolution of 23rd December relating to the Jammu and Kashmir State has been rejected by the Government of India. Dr. Graham was, however, requested by the Council to continue his efforts to bring about a settlement. The Government of India made it clear that they could not discuss any matter on the basis of the Security Council's resolution of the 23rd December, but they were perfectly prepared to confer with Dr. Graham with a view to find some way to a settlement. Dr. Graham is at present holding talks at Geneva with representatives of India and Pakistan.

TRADE WITH INDONESIA

89. **Sardar Hukam Singh:** (a) Will the Minister of Commerce and Industry be pleased to state what was the value of the trade (exports and imports separately) with Indonesia during 1952?

(b) What were the chief items imported?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) India's exports (including re-exports) to Indonesia during the 11 months, January to November 1952, were valued at Rs. 482 lakhs approximately. Imports during the same period were of the order of Rs. 129 lakhs.

(b) Chief items imported were diesel oil, manures, batching oil, kerosene oil, motor spirit and essential oils.

BALANCE OF TRADE

90. **Sardar Hukam Singh:** (a) Will the Minister of Commerce and Industry be pleased to state whether there